GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2465 ANSWERED ON:07.12.2012 INCOME LIMIT IN SCHOLARSHIPS FOR STS STUDENTS Chavan Shri Harischandra Deoram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has issued any directions for various welfare schemes regarding scholarships for the students studying in colleges, hostels for Scheduled Tribe students, grant-in-aid for Non Government Organisation (NGOs) and income limit for eligibility for scholarships, etc.;

(b) if so, the details thereof;

(c) whether the Government proposes to amend the said directions in view of the prevalent costs of the facilities and stationery etc.;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a)&(b): Government of India have formulated various scholarship schemes for Scheduled Tribe students and guidelines thereunder for augmenting educational opportunities of Scheduled Tribes students at various stages such as pre-matric, post-matric, overseas studies and studies at higher technical institutes like IITs/IIMs etc.

(c)to(e): These schemes guidelines are revised from time to time by the Government of India as and when need arises in view of rise in prices and cost of facilities etc.